

**HIGH COURT OF SIKKIM**  
**Record of Proceedings**

**I.A. No. 01 of 2023 in CRL.L.P/22/2023/(Filing No.)**

STATE OF SIKKIM

APPLICANT

*VERSUS*

LALL BAHADUR RAI

RESPONDENTS

**Date: 19.06.2023**

CORAM:

**THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**

For Applicant     Mr. Yadev Sharma, Additional Public Prosecutor.  
                               Mr. Sujan Sunwar, Assistant Public Prosecutor.

For Respondent     None present.

**ORDER**

Heard Learned Additional Public Prosecutor for the State-Appellant.

In view of I.A. No.01 of 2023, which is an application filed by the Applicant, under Section 5 of the Limitation Act, 1963, seeking condonation of 79 days' delay, in filing the instant Appeal, issue Notice to the Respondent.

List on 11-07-2023.

**Judge**  
19.06.2023